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Title: Need to include Haryanvi language in the Eighth Schedule to the Constitution.

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SHRI DUSHYANT CHAUTALA (HISAR): I would like to urge the government to declare Haryanvi as one of the official languages under VIII Schedule of the Indian Constitution. Till now 22 languages have been recognized under the Eight Schedule of the Constitution as official languages. The Haryanvi language also has a very rich cultural background particularly in terms of folk songs that are called Raginis as well as folk dramas and has been used widely in various national and international fora including movies, drama, music and other cultural arena. However, till date this language hasn't been given due recognition. The people of Haryana constitute the 2.09% of the total population. Therefore, I urge the government that the widely spoken Haryanvi should be given the status of official language and be included under the VIII schedule of our constitution.